

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 17th May, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 332/2017	Tejinder Kumar Jolly & Anr. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant Mr. Rahul Verma, ASG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv for UEPPCB Ms. Divya Roy, Adv. Mr. Sarthak Raizada, Adv. Mr. Pinaki Mishra, Sr. Adv. with Mr. Vivek Gupta, Adv. for R-3 & 4 Mr. Rajkumar, Adv. for CPCB
2.	Execution Application No. 25/2018 (M.A.No.574/2018) (Earlier E.A. No. 44/2016 (WZ) (M.A.No.532/2018) IN O.A. No.40/2014 (WZ)	Charudatt Pandurang Koli & Ors. Vs. M/s Sea Lord Containers & Ors.	Mr. Nikhil Nayyar, Adv. for Applicant Mr. Mukesh Verma, Adv. for MPCB Ms. Arti Singh, Adv. for HPCL Mr. S. Sukumaran, Adv. Ms. Anita Dattatray Dhole, Adv.
3.	Appeal No. 59/2018 (M.A. No. 681/2018) (Earlier Appeal No. 2/2018 (WZ)	Brackish Water Research Centre Vs. Gujarat State Environment Impact Assessment Authority & Ors.	Ms. Shilpa Chohan & Mr. Vinod Ambad, Advs. for Applicant Mr. G. G. C. George, Adv. for MoEF Mr. Dhruv Pal Singh, Adv. for R-2
4.	Original Application No. 215/2018 (Earlier O. A. No. 124/2016 (EZ)	R. K. Singh Vs. Department of Road Construction &Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mrs. Mohini Priya, Adv. for R-1 to 4 Mr. Rahul Pratap, Adv. for MoEF
FOR ADMISSION			
5.	Appeal No. 72/2018 (M.A. No. 765/2018)	Ansal Housing & Construction Limited Vs. State Environment Impact Assessment Authority (Haryana)	Mr. Sandeep Banga & Mr. Ashish Garg, Advs. for Applicant
6.	Original Application No. 216/2018	Bikash Kumar Singh Vs. State of Jharkhand & Ors.	Ms. Paushali Banerjee, Adv. for Applicant
7.	Original Application No. 220/2018	Karan Singh Vs. Union of India & Ors.	Mr. Karan Singh, Applicant in person
AFTER NOTICE			
8.	M.A. No. 661/2018 IN Original Application No. 174/2017 (WZ)	Babusha Tambe Vs. M/s Mateshevi Stone Company & Ors.	Mr. Manu Bhardwas, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-5
FOR COMPLETION OF PLEADINGS			
9.	Original Application No. 726/2017 (M.A. No. 1382/2017)	Chattar Singh Rachhoya Vs. North Delhi Municipal Corporation&Ors.	Mr. Vikas Bapurao Pakhiddey, Adv. for Applicant Ms. Puja Kalra, Adv. for NDMC Mr. Shamsravish Rein, Adv. for R-2 Mr.Tarunvir Singh Khehar, Adv. for R-3 to 5 Mr. Balendu Shekhar, Adv. for DPCC

10.	Original Application No. 759/2017	Tek Chand Arora Vs. Union of India & Ors.	Mr. Barjesh Mittal & Mr. S. K. Biriwal, Advs. for Applicant Mr. Thakur Sumit, Adv. for R-1 Ms. Anusha Nagarajan, DAG for R-2 & 3 Ms. Rachna Joshi Issa, Adv. for R-4 & 5 Mr. Narender Singh Yadav & Mr. Surinder Pal Singh Tinna, Advs. for R-7 & 9 Mr. Naginder Benipal, Adv. for PPCB
11.	Original Application No. 820/2017 (M.A. No. 1564/2017)	Mustafa Hussain Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Rajkumar, Adv. Mr. Gaurav Kumar Bansal, Adv. Mr. Ankit Verma, Adv. for State of UP
12.	Appeal No. 12/2018 (M.A. No. 135/2018 & M.A. No. 136/2018)	Catalysts Biotechnologies Pvt. Ltd. Vs. Uttarakhand Biodiversity Board	Mr. Anubhav Anand Aron, Adv. for Applicant Mrs. D. Bharathi Reddy, Adv. for for State of Uttarakhand Mr. Rahul Verma, AAG for Uttarakhand
13.	Original Application No. 25/2018	Ankur Kashyap Vs. State of U.P. & Ors.	Mr. Ajay Kumar & Mr. Ashish Chaubey, Advs. for Applicant Mr. Ankit Verma, Adv. for State of UP
14.	Original Application No. 64/2018 (M.A. No. 183/2018)	Dhiraj Singh Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Ms. Priyanka Swami, Adv. for State of U.P. Ms. Deep Shikha Bharti, Adv. for U.P. Mr. Gaurav Kumar Bansal, Adv. for R-5
15.	Original Application No. 69/2018	Jaspal Singh & Ors. Vs. Municipal Council, Sirsa & Ors.	Mr. Sumit Sharma, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4
16.	Original Application No. 123/2018	Tribunal on its own Motion Vs. State of Uttarakhand & Ors.	Mr. Raj Panjwani, Sr. Adv. (Amicus Curiae) Mr. Rahul Verma, AAG for State of Uttarakhand and DC Dehradun Mr. Mukesh Verma, Adv. for UEPCB Mr. Rajkumar, Adv. for CPCB
17.	M.A. No. 571/2018 IN Original Application No. 190/2016	Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.	Ms. Meera Gopal, Adv. for Applicant Ms. Vandana Sharma, Adv. Mr. Rajesh Raina, Adv. for UPSIDC Mr. Raman Yadav, Adv. for R-7, 8 & 10 Mr. Bhanwar Pal Singh, Adv. for State of UP Mr. Sharad Chauhan, Adv.
FOR HEARING			
18.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015, M.A. No. 236/2016 & M.A. No. 289/2017)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Ms. Sakshi Popli, Adv. for NDMC & DJB

			<p>Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Mr. Satyajit Kumar, Adv. for DSIIDC Ms. Harleen Kaur, Adv. for Holiday Inn Hotel Mr. Pawan Upadhyay, Adv. for Noticee No.8 Mr. Neeraj Malhotra, Adv. Mr. Saket Bisani, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Vinod Kapoor, Adv. for DPCC Ms. Moni Cinmoy, Adv. Mr. Bipul Kumar Mishra, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Sandeep Kapoor, Adv. Mr. Vikramditya Singh, Adv. for AIIMS Mr. Jeevan Prakash, Adv. for RG Stone Mr. Jitendra Kumar, Adv. for ESI, Rohini Ms. Antima Bazaz, Adv. for Jain Hospital Mr. A. K. Prasad, Adv. for CPWD Mr. Nischal K. Neeraj, Adv. Mr. Siju Thomas, Adv. for Jivodaya Hospital Mr. Ashish Kumar, Adv. Mr. Naveen Kumar Jha, Adv. ASPALegal for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for UP</p>
19.	Original Application No. 519/2016	Hardeep Singh & Ors. Vs. SDMC & Ors.	<p>Mr. Manish Garg, Adv. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-2-6 & 8 Mr. B. R. Sharma, Adv. for R-9 Mr. I. K. Kapila, Adv. for R-10 Mr. Rakesh Wadhwa, Adv. for R-11 & 19 Mr. Parminder Singh, Adv. for R-12 Mr. Rajat Katyal, Adv. for R-13 to 17 Mr. Sumesh Dhawan, Adv. for R-20-21 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for South Delhi Municipal Corporation Mr. Krishna Kumar Singh, Adv. for MoEF</p>
20.	Original Application No. 325/2017 (M.A. No. 583/2017)	Shyam Singh Vs. State of Haryana & Ors.	<p>Mr. Abhay Gupta, Adv. for Applicant Mr. Krishana Kumar Singh, Adv. for MoEF Mr. Mahesh Singh, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5, 7 to 11 Mr. Nakul Sachdeva, Adv.</p>
21.	Original Application No. 407/2017 (M.A. No. 779/2017 & M.A. No. 795/2017)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. State of Haryana & Ors.	<p>Mr. Rtwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG for State of Haryana Mr. Krishna Kumar Singh, Adv. for MoEF Mr. D. N. Goburdhan, Adv. for R-5 Mr. Raj Panjwani, Sr. Adv. with Ms. Malini Sud, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Adarsh Ramanujan, Adv. for R-8 Mr. Sriansh Prakash, Adv. Mr. D. N. Goburdhan, Adv. for R-11</p>

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